GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION Rajya Sabha UNSTARRED QUESTION NO. : 1462 TO BE ANSWERED ON THE 5th August 2024

KANNUR INTERNATIONAL AIRPORT

1462. SHRI HARIS BEERAN

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government has taken any steps to include Kannur International Airport under point of call Status;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): At present, the Government of India promotes more international operations by Indian carriers from non-metro points either directly or through their own domestic operations. Accordingly, non-metro airports are not granted as new points of call in the Air Services Agreements to any foreign carrier.

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